

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :10-02-2022

Date : 10.02.2022										
S L N O.	C.A.N o.	Date of Applica tion	Case No.	Name of the Applican t	C.C Type	Judge / Court Name	C.C Applied For	Other Docum ent	Deali ng Secti on	Se at
1	3752/ 2022	10.02.2 022	WPC (OAC) - 1589/20 05	DURGA MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-08			(Se at No-)
2	3753/ 2022	10.02.2 022	WPC (OAC) - 997/200 4	M. N. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-08			(Se at No-)
3	3754/ 2022	10.02.2 022	WPC (OAC) - 206/201 9	P.K. LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No-)
4	3755/ 2022	10.02.2 022	WPC (OA) - 225/201 1	G.K.NANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-08			(Se at No-)
5	3756/ 2022	10.02.2 022	CONTC- 409/202 2	MANAS RANJAN SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No-)
6	3757/ 2022	10.02.2 022	CONTC- 851/202 2	A.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No-)
7	3758/ 2022	10.02.2 022	WPC (OA) - 181/201 1	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-08			(Se at No-)
8	3759/ 2022	10.02.2 022	CONTC- 412/202 2	L. D. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No-)
9	3760/ 2022	10.02.2 022	BLAPL- 6159/20	PRAHALLAD A SAHU	C.O.	COURT NO.	Order Dtd. 2022-02-09		CRMIN AL	(Se at

			21			25		MISC-2	No-15)
10	3761/2022	10.02.2022	CONTC-474/2022	A.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09		(Se at No-15)
11	3762/2022	10.02.2022	CONTC-794/2022	M/S.BHABANI PRASAD PRADHAN, S.K.MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-08		(Se at No-15)
12	3763/2022	10.02.2022	BLAPL-6824/2021	AMLAN SHAKTI PAUL	C.O.	COURT NO. 25	Order Dtd. 2022-02-09		(Se at No-15)
13	3764/2022	10.02.2022	CONTC-790/2022	M/S.BHABANI PRASAD PRADHAN, S.K.MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-08		(Se at No-15)
14	3765/2022	10.02.2022	CONTC-791/2022	M/S.BHABANI PRASAD PRADHAN, S.K.MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-08		(Se at No-15)
15	3766/2022	10.02.2022	WP (C) - 19577/2012	S.C.D DAS	C.O.	IN CHAMBERS	Order Dtd. 2022-02-08		(Se at No-15)
16	3767/2022	10.02.2022	CONTC-792/2022	M/S.BHABANI PRASAD PRADHAN, S.K.MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-08		(Se at No-15)
17	3768/2022	10.02.2022	CONTC-793/2022	M/S.BHABANI PRASAD PRADHAN, S.K.MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-08		(Se at No-15)
18	3769/2022	10.02.2022	CONTC-795/2022	M/S.BHABANI PRASAD PRADHAN, S.K.MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-08		(Se at No-15)
19	3770/2022	10.02.2022	WP (C) - 25767/2020	S.C.D DAS	C.O.	COURT NO. 22	Order Dtd. 2022-02-08		(Se at No-15)
20	3771/2022	10.02.2022	CONTC-796/2022	M/S.BHABANI PRASAD PRADHAN, S.K.MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-08		(Se at No-15)

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21	3772/2022	10.02.2022	CONTC-797/2022	M/S.BHABANI PRASAD PRADHAN, S.K.MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-08		(Seat No-15)
22	3773/2022	10.02.2022	CONTC-798/2022	M/S.BHABANI PRASAD PRADHAN, S.K.MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-08		(Seat No-15)
23	3774/2022	10.02.2022	WP (C) - 40594/2021	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-08		(Seat No-15)
24	3775/2022	10.02.2022	CONTC-799/2022	BHABANI PRASAD PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-08		(Seat No-15)
25	3776/2022	10.02.2022	WP (C) - 40586/2021	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-08		(Seat No-15)
26	3777/2022	10.02.2022	CONTC-789/2022	M/S.BHABANI PRASAD PRADHAN, S.K.MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-08		(Seat No-15)
27	3778/2022	10.02.2022	CONTC-712/2022	RAHUL SETHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-08		(Seat No-15)
28	3779/2022	10.02.2022	WP (C) - 40574/2021	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-08		(Seat No-15)
29	3780/2022	10.02.2022	CONTC-494/2022	P. K. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-07		(Seat No-15)
30	3781/2022	10.02.2022	WP (C) - 40564/2021	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-08		(Seat No-15)
31	3782/2022	10.02.2022	WP (C) - 327/2022	BIDYADHAR MANASINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-08		(Seat No-15)
32	3783/2022	10.02.2022	WP (C) - 40598/2021	M.R.ROUTRAY	GENERAL		Order Dtd. 2022-02-08		(Seat No-

										15)
33	3784/2022	10.02.2022	WP (C) - 852/2022	P. K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-08			(Se at No-15)
34	3785/2022	10.02.2022	WP (C) - 40592/2021	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-08			(Se at No-15)
35	3786/2022	10.02.2022	WP (C) - 370/2022	BISWAJIT DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No-15)
36	3787/2022	10.02.2022	WP (C) - 3166/2022	ANIL KUMAR DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No-15)
37	3788/2022	10.02.2022	WP (C) - 40577/2021	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-08			(Se at No-15)
38	3789/2022	10.02.2022	WP (C) - 4132/2022	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09		WRIT BRANCH-1	(Se at No-30)
39	3790/2022	10.02.2022	WP (C) - 3017/2022	P.N.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No-30)
40	3791/2022	10.02.2022	WP (C) - 40581/2021	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-08			(Se at No-30)
41	3792/2022	10.02.2022	WP (C) - 40590/2021	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-08			(Se at No-30)
42	3793/2022	10.02.2022	WP (C) - 40569/2021	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-08			(Se at No-30)
43	3794/2022	10.02.2022	WP (C) - 40571/2021	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-08			(Se at No-30)
44	3795/2022	10.02.2022	LAA-125/2013	S K BEHERA	GENERAL		Order Dtd. 2022-01-10			(Se at No-30)
45	3796/2022	10.02.2022	WP (C) - 40567/2021	M.R.ROUTRAY	C.O.	COURT NO. 2	Order Dtd. 2022-02-08			(Se at

			021			OLD				No-30)
46	3797/2022	10.02.2022	WP (C) - 40559/2021	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-08			(Se at No-30)
47	3798/2022	10.02.2022	WP (C) - 3917/2022	N.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-09		WRIT BRANCH-4	(Se at No-37)
48	3799/2022	10.02.2022	WP (C) - 3394/2022	MANOJ KUMAR PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-09			(Se at No-37)
49	3800/2022	10.02.2022	WP (C) - 3639/2022	J.P.KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-09			(Se at No-37)
50	3801/2022	10.02.2022	WP (C) - 3395/2022	MANOJ KUMAR PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-09			(Se at No-37)
51	3802/2022	10.02.2022	SA-60/2002	S K BEHERA	GENERAL		Order Dtd. 2022-01-12			(Se at No-37)
52	3803/2022	10.02.2022	WP (C) - 3396/2022	P.N.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-09			(Se at No-37)
53	3804/2022	10.02.2022	WP (C) - 3269/2022	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-09			(Se at No-37)
54	3805/2022	10.02.2022	WP (C) - 3254/2022	M. R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-09			(Se at No-37)
55	3806/2022	10.02.2022	WP (C) - 3228/2022	SUMANTA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-09			(Se at No-37)
56	3807/2022	10.02.2022	WP (C) - 3256/2022	M. R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-09			(Se at No-37)
57	3808/2022	10.02.2022	RSA-154/2004	S K BEHERA	GENERAL		Order Dtd. 2022-01-10			(Se at No-37)
58	3809/	10.02.2	WP (C) -	M. R.	C.O.		Order Dtd.			(Se

	2022	022	3258/2022	SAHOO			2022-02-09			at No-37)
59	3810/2022	10.02.2022	WP (C) - 3235/2022	SUMANTA DAS	C.O.		Order Dtd. 2022-02-09			(Se at No-37)
60	3811/2022	10.02.2022	RSA-599/2003	S K BEHERA	GENERAL		Order Dtd. 2022-01-10			(Se at No-37)
61	3812/2022	10.02.2022	WP (C) - 3233/2022	SUMANTA DAS	C.O.		Order Dtd. 2022-02-09			(Se at No-37)
62	3813/2022	10.02.2022	WP (C) - 3259/2022	M. R. SAHOO	C.O.		Order Dtd. 2022-02-09			(Se at No-37)
63	3814/2022	10.02.2022	WP (C) - 24675/2021	S K BEHERA	GENERAL		Order Dtd. 2021-09-02			(Se at No-37)
64	3815/2022	10.02.2022	WP (C) - 3260/2022	M. R. SAHOO	C.O.		Order Dtd. 2022-02-09			(Se at No-37)
65	3816/2022	10.02.2022	WP (C) - 3230/2022	SUMANTA DAS	C.O.		Order Dtd. 2022-02-09			(Se at No-37)
66	3817/2022	10.02.2022	WP (C) - 3042/2022	P.N. NAYAK	C.O.		Order Dtd. 2022-02-09			(Se at No-37)
67	3818/2022	10.02.2022	WP (C) - 24668/2021	S K BEHERA	GENERAL		Order Dtd. 2021-09-06			(Se at No-37)
68	3819/2022	10.02.2022	OJC-10721/2001	S K BEHERA	GENERAL		Order Dtd. 2019-02-07		WRIT BRANCH-6	(Se at No-16)
69	3820/2022	10.02.2022	CMAPL-184/2021	S.PANDA	C.O.	COURT NO. 22	Order Dtd. 2021-09-20			(Se at No-16)
70	3821/2022	10.02.2022	CMAPL-184/2021	S.PANDA	GENERAL		Annexure			(Se at No-16)

71	3822/2022	10.02.2022	WA-1002/2021	S K BEHERA	GENERAL		Order Dtd. 2022-01-10		WRIT APPEAL	(Seat No-2)
72	3823/2022	10.02.2022	WA-58/2022	J SAHOO	GENERAL		Order Dtd. 2022-02-01		WRIT APPEAL	(Seat No-1)
73	3824/2022	10.02.2022	CRLREV-233/1991	M.ROUT	GENERAL		Order Dtd. 1993-09-28			(Seat No-1)
74	3825/2022	10.02.2022	WA-60/2022	J SAHOO	GENERAL		Order Dtd. 2022-02-01		WRIT APPEAL	(Seat No-1)
75	3826/2022	10.02.2022	MACA-538/2017	RAJAT DAS	GENERAL		Order Dtd. 2022-02-04			(Seat No-1)
76	3827/2022	10.02.2022	RFA-185/2004	P.K.MISHRA	GENERAL		Order Dtd. 2019-10-18			(Seat No-1)
77	3828/2022	10.02.2022	CRLMC-95/2021	S.K.SINGH	GENERAL		Order Dtd. 2021-12-20			(Seat No-1)
78	3829/2022	10.02.2022	WP (C) - 41813/2021	S.K.SINGH	GENERAL		Order Dtd. 2022-01-07		WRIT BRANCH-1	(Seat No-1)
79	3830/2022	10.02.2022	WA-59/2022	J SAHOO	GENERAL		Order Dtd. 2022-02-01		WRIT APPEAL	(Seat No-1)
80	3831/2022	10.02.2022	WP (C) - 10287/2015	P.K.MISHRA	GENERAL		Order Dtd. 2022-02-08			(Seat No-1)
81	3832/2022	10.02.2022	SA-176/1990	JR BEHERA	GENERAL		Order Dtd. 2022-01-03			(Seat No-1)
82	3833/2022	10.02.2022	WP (C) - 8400/2016	J.SAHOO	GENERAL		Order Dtd. 2016-05-16		WRIT BRANCH-1	(Seat No-1)
83	3834/2022	10.02.2022	WP (C) - 16906/2020	P.NAYAK	GENERAL		Order Dtd. 2021-11-23			(Seat No-1)

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84	3835/ 2022	10.02.2 022	WP (C) - 10749/2 021	P.K.PARID A	GENE RAL		Order Dtd. 2022-02-03			(Se at No- 1)
85	3836/ 2022	10.02.2 022	SA- 318/199 6	P NAYAK	GENE RAL		Order Dtd. 2021-11-18		SECON D APPEA L	(Se at No- 2)
86	3837/ 2022	10.02.2 022	WP (C) - 7150/20 14	G.C. JENA	GENE RAL		Order Dtd. 2020-05-12			(Se at No- 2)
87	3838/ 2022	10.02.2 022	WP (C) - 12527/2 013	D.C. DHAL	GENE RAL		Order Dtd. 2019-12-23			(Se at No- 2)
88	3839/ 2022	10.02.2 022	RSA- 184/201 2	L SAHOO	GENE RAL		Judgement Dtd. 2022-01- 21Appealmemo, Decree,			(Se at No- 2)
89	3840/ 2022	10.02.2 022	WP (C) - 7457/20 15	B.R. SENAPATI	GENE RAL		Order Dtd. 2021-12-01			(Se at No- 2)
90	3841/ 2022	10.02.2 022	RSA- 184/201 2	L SAHOO	GENE RAL		Order Dtd. 2022-01-12			(Se at No- 2)
91	3842/ 2022	10.02.2 022	OJC- 3622/19 94	A SAHOO	GENE RAL		Order Dtd. 2014-12-01		WRIT BRANC H-1	(Se at No- 30)
92	3843/ 2022	10.02.2 022	OJC- 11062/2 001	R ROUT	GENE RAL		PetitionAnnex ure,			(Se at No- 30)
93	3844/ 2022	10.02.2 022	CONTC- 15/2019	B K MOHANTY	GENE RAL		Order Dtd. 2019-02-06		CONTE MPT	(Se at No- 4)
94	3845/ 2022	10.02.2 022	WPC (OAC) - 387/201 4	A SWAIN	GENE RAL		Order Dtd. 2021-06-23			(Se at No- 4)
95	3846/ 2022	10.02.2 022	WPC (OAC) - 2157/20 10	R CH ROUT	GENE RAL		Order Dtd. 2022-02-07			(Se at No- 4)
96	3847/ 2022	10.02.2 022	FA- 60/1988	N K SEN	GENE RAL		Order Dtd. 2015-01-22		FIRST APPEA	(Se at

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97	3848/2022	10.02.2022	CONTC-6341/2021	S K DWEVEDI	GENERAL		Order Dtd. 2022-01-07			(Seat No-7)
98	3849/2022	10.02.2022	CMAPL-706/2019	P K MISHRA	GENERAL		Petition		M.J.C.	(Seat No-4)
99	3850/2022	10.02.2022	ABLAPL-939/2020	PRASANJIT BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-02-08			(Seat No-4)
100	3851/2022	10.02.2022	BLAPL-6807/2021	GANESWAR JAYASINGH	C.O.	COURT NO. 25	Order Dtd. 2022-02-09			(Seat No-4)
101	3852/2022	10.02.2022	BLAPL-1027/2022	P.K.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-02-09			(Seat No-4)
102	3853/2022	10.02.2022	BLAPL-6739/2021	SUVENDU BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-02-09			(Seat No-4)
103	3854/2022	10.02.2022	BLAPL-6795/2021	MAHES DAS	C.O.	COURT NO. 25	Order Dtd. 2022-02-09			(Seat No-4)
104	3855/2022	10.02.2022	BLAPL-1026/2022	JAYADEBA BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-02-09			(Seat No-4)
105	3856/2022	10.02.2022	BLAPL-6708/2021	J. R. NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022-02-09			(Seat No-4)
106	3857/2022	10.02.2022	WP (C) - 2053/2022	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-09			(Seat No-4)
107	3858/2022	10.02.2022	BLAPL-10870/2021	SUJIT KUMAR SWAIN	C.O.	COURT NO. 25	Order Dtd. 2022-02-09			(Seat No-4)
108	3859/2022	10.02.2022	WP (C) - 41525/2021	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-09			(Seat No-4)
109	3860/	10.02.2022	WP (C) -	M. R.	C.O.	COURT	Order Dtd.			(Seat

9	2022	022	41522/2021	ROUTRAY		NO. 2 OLD	2022-02-09				at No-4)
110	3861/2022	10.02.2022	BLAPL-9280/2021	J.KAMILA	C.O.	COURT NO. 11	Order Dtd. 2022-02-09				(Se at No-4)
111	3862/2022	10.02.2022	WP (C) - 39337/2021	NANDA KISHORE ROUT	C.O.	COURT NO. 9	Order Dtd. 2022-02-09				(Se at No-4)
112	3863/2022	10.02.2022	BLAPL-9282/2021	J.KAMILA	C.O.	COURT NO. 11	Order Dtd. 2022-02-09				(Se at No-4)
113	3864/2022	10.02.2022	WP (C) - 3039/2022	P.N.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-09				(Se at No-4)
114	3865/2022	10.02.2022	BLAPL-11469/2021	S.C.BISWAL	C.O.	COURT NO. 11	Order Dtd. 2022-02-09				(Se at No-4)
115	3866/2022	10.02.2022	WP (C) - 2850/2022	MIHIR KUMAR DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-09				(Se at No-4)
116	3867/2022	10.02.2022	WP (C) - 41019/2021	K. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-09				(Se at No-4)
117	3868/2022	10.02.2022	BLAPL-10645/2021	S. K. BISWAL	C.O.	COURT NO. 12	Order Dtd. 2022-02-09				(Se at No-4)
118	3869/2022	10.02.2022	BLAPL-10734/2021	M/S.AMARJIT SINGH S.JENA	C.O.	COURT NO. 25	Order Dtd. 2022-02-08				(Se at No-4)
119	3870/2022	10.02.2022	BLAPL-10846/2021	PRASANJIT BEHERA	C.O.	COURT NO. 23	Order Dtd. 2022-02-09				(Se at No-4)
120	3871/2022	10.02.2022	BLAPL-9954/2021	P. K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-02-09				(Se at No-4)
121	3872/2022	10.02.2022	BLAPL-1032/2022	A.KALASH	C.O.	COURT NO. 11	Order Dtd. 2022-02-09				(Se at No-4)

12	3873/2022	10.02.2022	BLAPL-10634/2021	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-09			(Seat No-4)
12	3874/2022	10.02.2022	BLAPL-9937/2021	RAHUL SETHI	C.O.	COURT NO. 25	Order Dtd. 2022-02-09			(Seat No-4)
12	3875/2022	10.02.2022	BLAPL-862/2022	PARSURAM PANDA	C.O.	COURT NO. 11	Order Dtd. 2022-02-09			(Seat No-4)
12	3876/2022	10.02.2022	BLAPL-1041/2022	MANAS RANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-02-09			(Seat No-4)
12	3877/2022	10.02.2022	BLAPL-10057/2021	J.P.KAR	C.O.	COURT NO. 11	Order Dtd. 2022-02-09			(Seat No-4)
12	3878/2022	10.02.2022	BLAPL-1025/2022	MANAS RANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-02-09			(Seat No-4)
12	3879/2022	10.02.2022	BLAPL-1007/2022	S. K. SINGH	C.O.	COURT NO. 11	Order Dtd. 2022-02-09			(Seat No-4)
12	3880/2022	10.02.2022	BLAPL-10063/2021	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-02-09			(Seat No-4)
13	3881/2022	10.02.2022	BLAPL-10089/2021	A.KALASH	C.O.	COURT NO. 12	Order Dtd. 2022-02-09			(Seat No-4)
13	3882/2022	10.02.2022	BLAPL-9861/2021	NIRANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-02-09			(Seat No-4)
13	3883/2022	10.02.2022	BLAPL-9078/2021	S.R.PATTA NAIK	C.O.	COURT NO. 11	Order Dtd. 2022-02-09			(Seat No-4)
13	3884/2022	10.02.2022	BLAPL-1011/2022	RAHUL SETHI	C.O.	COURT NO. 11	Order Dtd. 2022-02-09			(Seat No-4)
13	3885/2022	10.02.2022	BLAPL-11180/2021	RAHUL SETHI	C.O.	COURT NO. 25	Order Dtd. 2022-02-09			(Seat No-4)

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135	3886/2022	10.02.2022	BLAPL-1009/2022	RAHUL SETHI	C.O.	COURT NO. 11	Order Dtd. 2022-02-09			(Seat No-4)
136	3887/2022	10.02.2022	BLAPL-1010/2022	RAHUL SETHI	C.O.	COURT NO. 11	Order Dtd. 2022-02-09			(Seat No-4)
137	3888/2022	10.02.2022	WP (C) - 3919/2022	KEDAR SANKAR SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Seat No-4)
138	3889/2022	10.02.2022	BLAPL-1039/2022	RAHUL SETHI	C.O.	COURT NO. 11	Order Dtd. 2022-02-09			(Seat No-4)
139	3890/2022	10.02.2022	WP (C) - 3907/2022	L.D. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Seat No-4)
140	3891/2022	10.02.2022	BLAPL-1035/2022	J. KAMILA	C.O.	COURT NO. 11	Order Dtd. 2022-02-09			(Seat No-4)
141	3892/2022	10.02.2022	BLAPL-1005/2022	A. K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-02-09			(Seat No-4)
142	3893/2022	10.02.2022	WP (C) - 3926/2022	B.CH. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09		WRIT BRANCH-4	(Seat No-37)
143	3894/2022	10.02.2022	WP (C) - 4061/2022	L. D. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Seat No-37)
144	3895/2022	10.02.2022	WPC (OAC) - 1012/2010	SIBA PRASAD SAHOO	GENE RAL		Order Dtd. 2021-07-22			(Seat No-37)
145	3896/2022	10.02.2022	WP (C) - 3271/2022	N.K.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Seat No-37)
146	3897/2022	10.02.2022	WP (C) - 2135/2022	L.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Seat No-37)
147	3898/2022	10.02.2022	WP (C) - 2758/2022	S.K.SAHOO	C.O.	COURT NO. 3	Order Dtd. 2022-02-09			(Seat No-37)

			22			OLD				No-37)
14	3899/2022	10.02.2022	WP (C) - 3820/2022	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No-37)
14	3900/2022	10.02.2022	WP (C) - 3335/2022	M. N. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No-37)
15	3901/2022	10.02.2022	WP (C) - 2084/2022	SUVENDU BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No-37)
15	3902/2022	10.02.2022	WP (C) - 1427/2022	S.K.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09		WRIT BRANCH-8	(Se at No-41)
15	3903/2022	10.02.2022	WPC (OAC) - 780/2011	P. C. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No-41)
15	3904/2022	10.02.2022	WP (C) - 3873/2022	P.K.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No-41)
15	3905/2022	10.02.2022	WPC (OAC) - 76/2011	M/S SUSMITA PATNAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No-41)
15	3906/2022	10.02.2022	WPC (OAC) - 4254/2010	P. C. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No-41)
15	3907/2022	10.02.2022	WP (C) - 3320/2022	MIHIR KUMAR DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No-41)
15	3908/2022	10.02.2022	CONTC-405/2022	B. D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No-41)
15	3909/2022	10.02.2022	WP (C) - 2535/2022	SUVENDU BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No-41)
15	3910/2022	10.02.2022	CONTC-1119/2022	S.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No-41)
16	3911/	10.02.2	CONTC-	S.K.	C.O.	COURT	Order Dtd.			(Se

0	2022	022	1120/2022	BEHERA		NO. 3 OLD	2022-02-09				at No- 41)
16	3912/ 2022	10.02.2 022	WP (C) - 3940/20 22	DILLIP SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09				(Se at No- 41)
16	3913/ 2022	10.02.2 022	CONTC- 403/202 2	B. B. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09				(Se at No- 41)
16	3914/ 2022	10.02.2 022	WP (C) - 321/202 2	TAPAN SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09				(Se at No- 41)
16	3915/ 2022	10.02.2 022	WP (C) - 15052/2 017	PRASANJIT BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-02-08				(Se at No- 41)
16	3916/ 2022	10.02.2 022	WP (C) - 15052/2 017	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2022-02-08				(Se at No- 41)
16	3917/ 2022	10.02.2 022	WP (C) - 36452/2 021	D.K.MOHAN TY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09				(Se at No- 41)
16	3918/ 2022	10.02.2 022	WP (C) - 38755/2 021	M. N. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09				(Se at No- 41)
16	3919/ 2022	10.02.2 022	WP (C) - 38753/2 021	M. N. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-02-09				(Se at No- 41)
16	3920/ 2022	10.02.2 022	WP (C) - 1507/20 22	P. P. RAO	C.O.	COURT NO. 24	Order Dtd. 2022-02-09				(Se at No- 41)
17	3921/ 2022	10.02.2 022	WP (C) - 2008/20 22	GYANA RANJAN PATRA	C.O.	COURT NO. 24	Order Dtd. 2022-02-09				(Se at No- 41)
17	3922/ 2022	10.02.2 022	WP (C) - 40467/2 021	A.K.JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09				(Se at No- 41)
17	3923/ 2022	10.02.2 022	WP (C) - 2011/20 22	GYANA RANJAN PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09				(Se at No- 41)

17	3924/2022	10.02.2022	WP (C) - 2012/2022	GYANA RANJAN PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Seat No-41)
17	3925/2022	10.02.2022	WP (C) - 3474/2022	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Seat No-41)
17	3926/2022	10.02.2022	WP (C) - 3274/2022	N.K.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Seat No-41)
17	3927/2022	10.02.2022	WP (C) - 40540/2021	J.P.KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Seat No-41)
17	3928/2022	10.02.2022	WP (C) - 3900/2022	M.R. ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Seat No-41)
17	3929/2022	10.02.2022	WP (C) - 37637/2021	R.K. BARIK	C.O.	COURT NO. 24	Order Dtd. 2022-02-08			(Seat No-41)
17	3930/2022	10.02.2022	CRLMC-335/2022	A.KALASH	C.O.	COURT NO. 11	Order Dtd. 2022-02-08			(Seat No-41)
18	3931/2022	10.02.2022	CRLMC-1577/2021	BHUBAN MOHAN BHUYAN	C.O.	COURT NO. 11	Order Dtd. 2022-02-09		CRIMINAL MISC-1	(Seat No-1)
18	3932/2022	10.02.2022	WP (C) - 2010/2022	GYANA RANJAN PATRA	C.O.	COURT NO. 11	Order Dtd. 2022-02-09			(Seat No-1)
18	3933/2022	10.02.2022	WP (C) - 3778/2022	B. D. RATH	C.O.	COURT NO. 24	Order Dtd. 2022-02-09			(Seat No-1)
18	3934/2022	10.02.2022	CRLMC-1482/2021	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2022-02-09		CRIMINAL MISC-3	(Seat No-18)
18	3935/2022	10.02.2022	WP (C) - 3571/2022	SUBAS CHANDRA DAS	C.O.	COURT NO. 11	Order Dtd. 2022-02-09			(Seat No-18)
18	3936/2022	10.02.2022	WP (C) - 3412/2022	SUBAS CHANDRA DAS	C.O.	COURT NO. 11	Order Dtd. 2022-02-09			(Seat No-18)

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18	3937/ 2022	10.02.2 022	CRLMC- 1482/20 21	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2022-02-09		CRIMI NAL MISC- 3	(Se at No- 18)
18	3938/ 2022	10.02.2 022	WP (C) - 3409/20 22	SUBAS CHANDRA DAS	C.O.	COURT NO. 11	Order Dtd. 2022-02-09			(Se at No- 18)
18	3939/ 2022	10.02.2 022	WP (C) - 3408/20 22	SUBAS CHANDRA DAS	C.O.	COURT NO. 11	Order Dtd. 2022-02-09			(Se at No- 18)
18	3940/ 2022	10.02.2 022	WP (C) - 3299/20 22	SUBAS CHANDRA DAS	C.O.	COURT NO. 11	Order Dtd. 2022-02-09			(Se at No- 18)
19	3941/ 2022	10.02.2 022	WP (C) - 2015/20 22	M. N. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-02-09			(Se at No- 18)
19	3942/ 2022	10.02.2 022	WP (C) - 3296/20 22	SUBAS CHANDRA DAS	C.O.	COURT NO. 24	Order Dtd. 2022-02-09			(Se at No- 18)
19	3943/ 2022	10.02.2 022	MATA- 2/2010	B. DAS	GENE RAL		Order Dtd. 2019-01-31		FIRST APPEA L	(Se at No- 3)
19	3944/ 2022	10.02.2 022	ABLAPL- 1174/20 22	N.K.ROUT	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-08		CRIMI NAL MISC- 3	(Se at No- 12)
19	3945/ 2022	10.02.2 022	CONTC- 1220/20 20	SATRUGHNA DASH A	C.O.	COURT NO. 3	Order Dtd. 2022-02-08			(Se at No- 12)
19	3946/ 2022	10.02.2 022	ABLAPL- 1171/20 22	M.R. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-08			(Se at No- 12)
19	3947/ 2022	10.02.2 022	WP (C) - 2097/20 22	TRILOCHAN BAG	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-16		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 117)
19	3948/ 2022	10.02.2 022	RVWPET- 213/202 0	SUMANTA DAS	C.O.	CHIEF JUSTI CE'S	Order Dtd. 2022-02-07		CIVIL REVIS ION	(Se at No-

						COURT				1)
19	3949/2022	10.02.2022	ABLAPL-1166/2022	L.SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-08			(Se at No-1)
19	3950/2022	10.02.2022	WP (C) - 41292/2021	TRILOCHAN BAG	C.O.	COURT NO. 3	Order Dtd. 2022-02-09			(Se at No-1)
20	3951/2022	10.02.2022	ABLAPL-15637/2021	LAMBODAR ACHARI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-01-04			(Se at No-1)
20	3952/2022	10.02.2022	ABLAPL-1164/2022	S.K.BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-08			(Se at No-1)
20	3953/2022	10.02.2022	ABLAPL-1163/2022	R.K.BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-08			(Se at No-1)
20	3954/2022	10.02.2022	ABLAPL-1162/2022	A.K.MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-08			(Se at No-1)
20	3955/2022	10.02.2022	ABLAPL-1167/2022	SUMANTA DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-15		CRIMINAL MISC-3	(Se at No-12)
20	3956/2022	10.02.2022	ABLAPL-1158/2022	PABITRA KUMAR BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-08			(Se at No-12)
20	3957/2022	10.02.2022	ABLAPL-1289/2022	N. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-09		CRMINAL MISC-2	(Se at No-16)
20	3958/2022	10.02.2022	ABLAPL-1156/2022	H.K.PATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-08			(Se at No-16)
20	3959/2022	10.02.2022	ABLAPL-1247/2022	BALARAM SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-08			(Se at No-16)
20	3960/2022	10.02.2022	ABLAPL-1155/2022	P.K.MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-08			(Se at No-16)
21	3961/2022	10.02.2022	ABLAPL-1154/2022	S.DASH	C.O.	COURT NO. 9	Order Dtd. 2022-02-08			(Se at

			22			OLD				No-16)
21	3962/2022	10.02.2022	ABLAPL-1152/2022	J.J.PARIDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-08			(Se at No-16)
21	3963/2022	10.02.2022	ABLAPL-1151/2022	N.K.ROUT	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-08		CRIMINAL MISC-3	(Se at No-12)
21	3964/2022	10.02.2022	ABLAPL-1149/2022	R.K.BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-08			(Se at No-12)
21	3965/2022	10.02.2022	ABLAPL-1178/2022	P. K. MISHRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-08		CRIMINAL MISC-3	(Se at No-12)
21	3966/2022	10.02.2022	ABLAPL-1148/2022	B.K.MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-08			(Se at No-12)
21	3967/2022	10.02.2022	ABLAPL-16626/2021	A. K. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-08			(Se at No-12)
21	3968/2022	10.02.2022	WP (C) - 2328/2022	P.K. LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-07			(Se at No-12)
21	3969/2022	10.02.2022	ABLAPL-1147/2022	P.K.BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-08			(Se at No-12)
21	3970/2022	10.02.2022	WP (C) - 323/2022	GHANASHYAM MUDULI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-07		WRIT BRANCH (DIVISION BENCH)	(Se at No-119)
22	3971/2022	10.02.2022	ABLAPL-1146/2022	R.R. NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-08			(Se at No-119)
22	3972/2022	10.02.2022	WP (C) - 2207/2022	G.SUNDARA	C.O.	COURT NO. 3	Order Dtd. 2022-02-08		WRIT BRANCH (DIVISION BENCH)	(Se at No-119)

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22	3973/ 2022	10.02.2 022	ABLAPL- 1145/20 22	P.K.PANI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-08			(Se at No- 119)
22	3974/ 2022	10.02.2 022	ABLAPL- 1144/20 22	R.R. NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-08			(Se at No- 119)
22	3975/ 2022	10.02.2 022	ABLAPL- 1143/20 22	M.K.PANI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-08		CRIMI NAL MISC- 3	(Se at No- 12)
22	3976/ 2022	10.02.2 022	ABLAPL- 1141/20 22	B.MOHAPAT RA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-08		CRIMI NAL MISC- 3	(Se at No- 12)
22	3977/ 2022	10.02.2 022	ABLAPL- 1140/20 22	BALARAM SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-08			(Se at No- 12)
22	3978/ 2022	10.02.2 022	WP (C) - 28045/2 011	S. K. SINGH	GENE RAL		Order Dtd. 2011-10-21		WRIT BRANC H-5	(Se at No- 47)
22	3979/ 2022	10.02.2 022	ABLAPL- 1138/20 22	B.N.MOHAP ATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-08			(Se at No- 47)
22	3980/ 2022	10.02.2 022	ABLAPL- 7417/20 21	S. K. SINGH	GENE RAL		Order Dtd. 2021-10-29			(Se at No- 47)
23	3981/ 2022	10.02.2 022	ABLAPL- 1137/20 22	R.K.BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-08			(Se at No- 47)
23	3982/ 2022	10.02.2 022	ABLAPL- 1135/20 22	S.R.PATTN AIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-08			(Se at No- 47)
23	3983/ 2022	10.02.2 022	ABLAPL- 1134/20 22	DILLIP SAMAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-08			(Se at No- 47)
23	3984/ 2022	10.02.2 022	CRLREV- 222/200 2	G.SUNDARA	GENE RAL		Order Dtd. 2011-09-09		CRIMI NAL REVIS ION	(Se at No- 3)

23	3985/2022	10.02.2022	WP (C) - 605/2022	D.NAYAK	C.O.	COURT NO. 17	Order Dtd. 2022-02-09			(Se at No-3)
23	3986/2022	10.02.2022	CRLMP-165/2022	JAYANTA KUMAR KHANDAYAT RAY	C.O.	COURT NO. 17	Order Dtd. 2022-02-09			(Se at No-3)
23	3987/2022	10.02.2022	CRLMP-161/2022	P.K.JENA	C.O.	COURT NO. 17	Order Dtd. 2022-02-09			(Se at No-3)
23	3988/2022	10.02.2022	CRLMP-156/2022	B.K.DAS	C.O.	COURT NO. 25	Order Dtd. 2022-02-09			(Se at No-3)
23	3989/2022	10.02.2022	WP (C) - 3342/2022	A.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-02-09			(Se at No-3)
23	3990/2022	10.02.2022	WP (C) - 1408/2022	A.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-02-09			(Se at No-3)
24	3991/2022	10.02.2022	WP (C) - 3353/2022	A.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-02-09			(Se at No-3)
24	3992/2022	10.02.2022	WP (C) - 1458/2022	SUVENDU BARIK	C.O.	COURT NO. 17	Order Dtd. 2022-02-09			(Se at No-3)
24	3993/2022	10.02.2022	CRLMP-59/2022	S.P.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-02-08			(Se at No-3)
24	3994/2022	10.02.2022	CRLMP-145/2022	K.K.NATH	C.O.	COURT NO. 17	Order Dtd. 2022-02-09			(Se at No-3)
24	3995/2022	10.02.2022	CRLMP-143/2022	DEBASISH SAMAL	C.O.	COURT NO. 17	Order Dtd. 2022-02-09			(Se at No-3)
24	3996/2022	10.02.2022	WP (C) - 1532/2022	P.K.LENKA	C.O.	COURT NO. 17	Order Dtd. 2022-02-09			(Se at No-3)
24	3997/2022	10.02.2022	WP (C) - 2559/2022	B.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-02-09		WRIT BRANCH	(Se at No-3)

									(DIVISION BENCH)	122)
24	3998/2022	10.02.2022	WP (C) - 1484/2022	MAHES DAS	C.O.	COURT NO. 17	Order Dtd. 2022-02-09			(Seat No-122)
24	3999/2022	10.02.2022	ABLAPL-4987/2018	A. K. BEHERA	GENERAL		Order Dtd. 2018-04-17		CRIMINAL MISC-1	(Seat No-6)
24	4000/2022	10.02.2022	WP (C) - 3990/2022	R.K.MOHABHOI	C.O.	COURT NO. 25	Order Dtd. 2022-02-09		WRIT BRANCH-4	(Seat No-37)
25	4001/2022	10.02.2022	WP (C) - 3990/2022	P.K.PATRI	C.O.	COURT NO. 25	Order Dtd. 2022-02-09		WRIT BRANCH-4	(Seat No-37)
25	4002/2022	10.02.2022	WP (C) - 38470/2021	J.P.KAR	C.O.	COURT NO. 25	Order Dtd. 2022-02-09			(Seat No-37)
25	4003/2022	10.02.2022	WP (C) - 33944/2021	A.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-02-09		WRIT BRANCH-4	(Seat No-27)
25	4004/2022	10.02.2022	WP (C) - 3315/2021	A.B.MALLICK	C.O.	COURT NO. 25	Order Dtd. 2022-02-09			(Seat No-27)
25	4005/2022	10.02.2022	WP (C) - 31432/2021	B.BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-02-09		WRIT BRANCH-5	(Seat No-32)
25	4006/2022	10.02.2022	WP (C) - 1481/2022	A.K.BISWAL	C.O.	COURT NO. 25	Order Dtd. 2022-02-09			(Seat No-32)
25	4007/2022	10.02.2022	WP (C) - 33637/2021	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-02-09			(Seat No-32)
25	4008/2022	10.02.2022	WP (C) - 36033/2021	A.B.MALLICK	C.O.	COURT NO. 25	Order Dtd. 2022-02-09			(Seat No-32)
25	4009/2022	10.02.2022	WP (C) - 36033/2021	A.B.MALLICK	C.O.	COURT NO.	Order Dtd. 2022-02-09			(Seat)

			021			25				No-32)
25	4010/2022	10.02.2022	WP (C) - 10634/2021	K.SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-02-09			(Se at No-32)
26	4011/2022	10.02.2022	WP (C) - 10634/2021	K.SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-02-09			(Se at No-32)
26	4012/2022	10.02.2022	WP (C) - 37846/2021	S.C.DAS	C.O.	COURT NO. 25	Order Dtd. 2022-02-09			(Se at No-32)
26	4013/2022	10.02.2022	WP (C) - 10740/2018	M.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-09			(Se at No-32)
26	4014/2022	10.02.2022	WP (C) - 10740/2018	M.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-09			(Se at No-32)
26	4015/2022	10.02.2022	CMP-12/2022	P.K.LENKA	C.O.	COURT NO. 1	Order Dtd. 2022-02-09			(Se at No-32)
26	4016/2022	10.02.2022	CMP-42/2022	D.NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022-02-09			(Se at No-32)
26	4017/2022	10.02.2022	CMP-73/2022	D.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-02-08			(Se at No-32)
26	4018/2022	10.02.2022	CMP-75/2022	S.C. DAS	C.O.	COURT NO. 22	Order Dtd. 2022-02-08			(Se at No-32)
26	4019/2022	10.02.2022	CMP-78/2022	S.MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-02-08			(Se at No-32)
26	4020/2022	10.02.2022	CMP-83/2022	S.K.MEHERULLA	C.O.	COURT NO. 22	Order Dtd. 2022-02-08			(Se at No-32)
27	4021/2022	10.02.2022	CMP-89/2022	D.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-02-09			(Se at No-32)
27	4022/	10.02.2022	CMP-	CHHABI	C.O.	COURT	Order Dtd.			(Se

1	2022	022	99/2022	RANA		NO. 22	2022-02-08			at No-32)
27	4023/2022	10.02.2022	CMP-26/2022	B.DAS	C.O.	COURT NO. 25	Order Dtd. 2022-02-09			(Se at No-32)
27	4024/2022	10.02.2022	CMP-28/2022	J.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-09			(Se at No-32)
27	4025/2022	10.02.2022	WP (C) - 11668/2018	ANIL SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-09			(Se at No-32)
27	4026/2022	10.02.2022	WP (C) - 11668/2018	A.K.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-09			(Se at No-32)
27	4027/2022	10.02.2022	WP (C) - 300/2022	RAJKISHOR SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-02-08			(Se at No-32)
27	4028/2022	10.02.2022	WP (C) - 344/2022	K.S. SAHU	C.O.	COURT NO. 22	Order Dtd. 2022-02-08			(Se at No-32)
27	4029/2022	10.02.2022	WP (C) - 407/2022	J.P.KAR	C.O.	COURT NO. 22	Order Dtd. 2022-02-08			(Se at No-32)
27	4030/2022	10.02.2022	WP (C) - 462/2022	DEBENDRA BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-02-08			(Se at No-32)
28	4031/2022	10.02.2022	WP (C) - 520/2022	M.D.BISWAL	C.O.	COURT NO. 22	Order Dtd. 2022-02-09			(Se at No-32)
28	4032/2022	10.02.2022	WP (C) - 559/2022	BANABIHARI RAY	C.O.	COURT NO. 22	Order Dtd. 2022-02-08			(Se at No-32)
28	4033/2022	10.02.2022	WP (C) - 660/2022	P.K.BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-02-08			(Se at No-32)
28	4034/2022	10.02.2022	WP (C) - 1414/2022	A.K.MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-02-09			(Se at No-32)

28	4035/2022	10.02.2022	WP (C) - 1428/2022	SANGRAM RATH	C.O.	COURT NO. 22	Order Dtd. 2022-02-09			(Se at No-32)
28	4036/2022	10.02.2022	WP (C) - 2064/2022	HARIPAD MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-02-09			(Se at No-32)
28	4037/2022	10.02.2022	BLAPL-4858/2021	P.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-02-10		CRIMINAL MISC-3	(Se at No-9)
28	4038/2022	10.02.2022	WP (C) - 2153/2022	M.D.BISWAL	C.O.	COURT NO. 22	Order Dtd. 2022-02-09			(Se at No-9)
28	4039/2022	10.02.2022	WP (C) - 2157/2022	M.D.BISWAL	C.O.	COURT NO. 22	Order Dtd. 2022-02-09			(Se at No-9)
28	4040/2022	10.02.2022	WP (C) - 442/2022	R.MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-02-09			(Se at No-9)
29	4041/2022	10.02.2022	WP (C) - 38453/2021	K.N.SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-02-09			(Se at No-9)
29	4042/2022	10.02.2022	CMP-92/2022	S.MOHARAN A	C.O.	COURT NO. 22	Order Dtd. 2022-02-09			(Se at No-9)
29	4043/2022	10.02.2022	CMP-90/2022	S.MOHARAN A	C.O.	COURT NO. 22	Order Dtd. 2022-02-09			(Se at No-9)
29	4044/2022	10.02.2022	CONTC (CPC) - 26/2017	S.K.MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-02-07			(Se at No-9)
29	4045/2022	10.02.2022	TRP (C) - 115/2020	JAYADEBA BEHERA	C.O.	COURT NO. 24	Order Dtd. 2022-02-07			(Se at No-9)
29	4046/2022	10.02.2022	MATA-65/2021	BIBHUTI BHUSAN MISHRA (2)	C.O.	COURT NO. 9	Order Dtd. 2022-02-08		FIRST APPEAL	(Se at No-1)
29	4047/2022	10.02.2022	CRLMC-2771/2021	P. K. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2022-02-09		CRIMINAL MISC-	(Se at No-)

									3	14)
29	4048/2022	10.02.2022	ABLAPL-747/2020	L. ACHARI	C.O.	COURT NO. 1	Order Dtd. 2022-02-07			(Se at No-14)
29	4049/2022	10.02.2022	WP (C) - 3808/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-02-09			(Se at No-14)
29	4050/2022	10.02.2022	FAO-685/2020	S.K.SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-02-09			(Se at No-14)
30	4051/2022	10.02.2022	WP (C) - 3806/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-02-09			(Se at No-14)
30	4052/2022	10.02.2022	WP (C) - 3802/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-02-09			(Se at No-14)
30	4053/2022	10.02.2022	WP (C) - 3800/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-02-09			(Se at No-14)
30	4054/2022	10.02.2022	FAO-685/2020	P.K. MAHALI	C.O.	COURT NO. 22	Order Dtd. 2022-02-09			(Se at No-14)
30	4055/2022	10.02.2022	MATA-165/2019	L. BHOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-08			(Se at No-14)
30	4056/2022	10.02.2022	FAO-145/2021	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-02-07		MISC. APPEAL SEC.	(Se at No-1)
30	4057/2022	10.02.2022	MACA-308/2004	R.K.BARIK	C.O.	COURT NO. 23	Order Dtd. 2022-02-09			(Se at No-1)
30	4058/2022	10.02.2022	FAO-145/2021	J. N. GHOSE	C.O.	COURT NO. 23	Order Dtd. 2022-02-07		MISC. APPEAL SEC.	(Se at No-1)
30	4059/2022	10.02.2022	MACA-308/2004	K.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-02-09			(Se at No-1)
30	4060/2022	10.02.2022	FAO-561/201	B.K. LENKA	C.O.	COURT NO. 1	Order Dtd. 2022-02-09			(Se at

			9							No-1)
310	4061/2022	10.02.2022	MACA-308/2004	P.K.LENKA	C.O.	COURT NO. 23	Order Dtd. 2022-02-09			(Se at No-1)
311	4062/2022	10.02.2022	FAO-561/2019	B.K.LENKA	C.O.	COURT NO. 1	Order Dtd. 2022-02-09			(Se at No-1)
312	4063/2022	10.02.2022	RVWPET-331/2019	R SWAIN	GENERAL		Order Dtd. 2021-12-03			(Se at No-1)
313	4064/2022	10.02.2022	MACA-9/2012	MOTILAL MISHRA	C.O.	CH	Order Dtd. 2022-02-09		MISC. APPEAL SEC.	(Se at No-1)
314	4065/2022	10.02.2022	WP (C) - 88/2022	CHHABI RANA	C.O.	COURT NO. 1	Order Dtd. 2022-02-08		WRIT BRANCH-3	(Se at No-11)
315	4066/2022	10.02.2022	MACA-9/2012	MR.DURGA CH.DEY	C.O.	CH	Order Dtd. 2022-02-09		MISC. APPEAL SEC.	(Se at No-1)
316	4067/2022	10.02.2022	MACA-9/2012	S. K. SAHOO	C.O.	CH	Order Dtd. 2022-02-09		MISC. APPEAL SEC.	(Se at No-1)
317	4068/2022	10.02.2022	WP (C) - 40562/2021	BRAJA MOHAN SARANGI	C.O.	COURT NO. 1	Order Dtd. 2022-02-09		WRIT BRANCH-7	(Se at No-48)
318	4069/2022	10.02.2022	ABLAPL-15859/2021	M. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-02-09		CRIMINAL MISC-3	(Se at No-4)
319	4070/2022	10.02.2022	BLAPL-10831/2019	G CH JENA	GENERAL		Order Dtd. 2020-11-12			(Se at No-4)
320	4071/2022	10.02.2022	ABLAPL-14411/2021	S.K.LENKA	C.O.	COURT NO. 1	Order Dtd. 2022-02-08			(Se at No-4)
321	4072/2022	10.02.2022	ABLAPL-15338/2021	A.KALASH	C.O.	COURT NO. 1	Order Dtd. 2022-02-07			(Se at No-4)
322	4073/	10.02.2	CMP-	B MOHANTY	GENE		Order Dtd.			(Se

2	2022	022	59/2022		RAL		2022-02-07			at No-4)
32	4074/2022	10.02.2022	CRLMC-2821/2019	M/S.B.K.R OUTRAY	C.O.	DR (J)	Order Dtd. 2022-02-08		CRIMINAL MISC-3	(Se at No-4)
32	4075/2022	10.02.2022	CRLMC-2420/2017	NIRANJAN SAHOO	C.O.	COURT NO. 10	Order Dtd. 2022-02-08		CRIMINAL MISC-1	(Se at No-7)
32	4076/2022	10.02.2022	ABLAPL-11016/2018	JADUMANI SAHOO	GENERAL				CRIMINAL MISC-1	(Se at No-1)
32	4077/2022	10.02.2022	TRPCRL-79/2021	D.K.NAIK	C.O.	COURT NO. 23	Order Dtd. 2022-02-08			(Se at No-1)
32	4078/2022	10.02.2022	TRP (C) - 433/2021	P.L. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2022-02-08			(Se at No-1)
32	4079/2022	10.02.2022	TRPCRL-100/2021	NANTU DAS	C.O.	COURT NO. 1	Order Dtd. 2022-02-07			(Se at No-1)
32	4080/2022	10.02.2022	CRLA-13/2011	M DAS	GENERAL		Order Dtd. 2011-01-04		CRIMINAL APPEAL	(Se at No-2)
33	4081/2022	10.02.2022	TRP (C) - 344/2021	LAMBODOR ACHARI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-08			(Se at No-2)
33	4082/2022	10.02.2022	CONTC (CP) - 125/2017	S SAHOO	GENERAL		Order Dtd. 2021-12-23			(Se at No-2)
33	4083/2022	10.02.2022	CRLA-724/2021	BALARAM SINGH	C.O.	COURT NO. 6	Order Dtd. 2022-02-09			(Se at No-2)
33	4084/2022	10.02.2022	WP (C) - 8126/2021	M. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No-2)
33	4085/2022	10.02.2022	SA-434/1951	DAITARI PADHAN	GENERAL		Order Dtd. 1955-02-10			(Se at No-2)

33	4086/2022	10.02.2022	WP (C) - 8121/2021	M. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No-2)
33	4087/2022	10.02.2022	WP (C) - 8119/2021	M. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No-2)
33	4088/2022	10.02.2022	WP (C) - 186/2022	M DAS	GENERAL		Order Dtd. 2022-01-27			(Se at No-2)
33	4089/2022	10.02.2022	WP (C) - 307/2022	A. C. R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No-2)
33	4090/2022	10.02.2022	WP (C) - 15289/2016	T.N. CHOUDRY	C.O.	COURT NO. 17	Order Dtd. 2022-02-09		WRIT BRANCH (DIVISION BENCH)	(Se at No-108)
34	4091/2022	10.02.2022	WP (C) - 1767/2016	H. K. MOHANTA	C.O.	COURT NO. 9	Order Dtd. 2022-02-09			(Se at No-108)
34	4092/2022	10.02.2022	WP (C) - 10101/2004	M/S.M.R.P ANDA	C.O.	COURT NO. 9	Order Dtd. 2022-02-08			(Se at No-108)
34	4093/2022	10.02.2022	WP (C) - 5181/2017	H HENGA	GENERAL		Order Dtd. 2018-04-19			(Se at No-108)
34	4094/2022	10.02.2022	WP (C) - 9076/2015	K. C. PANDA	C.O.	COURT NO. 26	Order Dtd. 2022-02-08			(Se at No-108)
34	4095/2022	10.02.2022	TRP (C) - 88/2019	S.K.LENKA	C.O.	COURT NO. 1	Order Dtd. 2022-02-08		M.J.C .	(Se at No-17)
34	4096/2022	10.02.2022	WP (C) - 13354/2014	AMIYA KUMAR SWAIN	C.O.	COURT NO. 16	Order Dtd. 2022-02-07			(Se at No-17)
34	4097/	10.02.2022	WP (C) -	B C PANDA	GENERAL		Order Dtd.		WRIT	(Se

6	2022	022	173/2022		RAL		2022-02-08		BRANCH-4	at No-17)
347	4098/2022	10.02.2022	TRP (C) - 243/2018	D.K. PANDA	C.O.	COURT NO. 17	Order Dtd. 2022-02-07		M.J.C.	(Seat No-6)
348	4099/2022	10.02.2022	WP (C) - 9998/2021	B MOHANTY	GENERAL		Order Dtd. 2021-04-22			(Seat No-6)
349	4100/2022	10.02.2022	WP (C) - 37588/2021	S DASH	GENERAL		Order Dtd. 2022-02-07		WRIT BRANCH-8	(Seat No-42)
350	4101/2022	10.02.2022	BLAPL-8201/2020	A. K. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-02-09			(Seat No-42)
351	4102/2022	10.02.2022	BLAPL-170/2022	BHABAGRAH I DAS	C.O.	COURT NO. 6	Order Dtd. 2022-02-09			(Seat No-42)
352	4103/2022	10.02.2022	BLAPL-11287/2021	S.K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2022-02-07			(Seat No-42)
353	4104/2022	10.02.2022	CRLMC-1371/2021	SURYA KANTA PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2022-02-09			(Seat No-42)
354	4105/2022	10.02.2022	WP (C) - 41810/2021	P.R.BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-09			(Seat No-42)
355	4106/2022	10.02.2022	WP (C) - 6109/2018	P.R.SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-09		WRIT BRANCH (DIVISION BENCH)	(Seat No-114)
356	4107/2022	10.02.2022	WP (C) - 29718/2021	B P MOHANTY	GENERAL		Order Dtd. 2022-02-08			(Seat No-114)
357	4108/2022	10.02.2022	OJC-5539/1994	S SAHOO	GENERAL		PetitionAnnexure,			(Seat No-114)

35	4109/2022	10.02.2022	OJC-311/1995	S SAHOO	GENERAL		PetitionAnnexure,		WRIT BRANCH-1	(Serial No-2)
35	4110/2022	10.02.2022	CRLMC-35/2021	P K LENKA	GENERAL		Order Dtd. 2021-12-23			(Serial No-2)
36	4111/2022	10.02.2022	WP (C) - 1523/2022	L D PANDA	GENERAL		Order Dtd. 2022-02-04			(Serial No-2)
36	4112/2022	10.02.2022	ABLAPL-1657/2015	K N SAHOO	GENERAL		Order Dtd. 2015-07-15		CRIMINAL MISC-3	(Serial No-9)
36	4113/2022	10.02.2022	CMP-515/2019	A K SWAIN	GENERAL		Order Dtd. 2021-11-16			(Serial No-9)
36	4114/2022	10.02.2022	ABLAPL-13033/2021	M K NAYAK	GENERAL		Annexure			(Serial No-9)
36	4115/2022	10.02.2022	ABLAPL-14657/2021	D K NAIK	GENERAL		Order Dtd. 2021-12-04			(Serial No-9)
36	4116/2022	10.02.2022	CMP-96/2022	ASUTOSH MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-02-09			(Serial No-9)
36	4117/2022	10.02.2022	WP (C) - 3865/2022	D.K.SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-09			(Serial No-9)
36	4118/2022	10.02.2022	WP (C) - 3865/2022	J.R.BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-09			(Serial No-9)
36	4119/2022	10.02.2022	WP (C) - 92/2022	J.K.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-09			(Serial No-9)
36	4120/2022	10.02.2022	WP (C) - 17057/2006	J.P.KAR	C.O.	COURT NO. 16	Order Dtd. 2022-02-09			(Serial No-9)
37	4121/2022	10.02.2022	WP (C) - 17057/2006	A.C. JENA	C.O.	COURT NO. 16	Order Dtd. 2022-02-09			(Serial No-9)

										9)
37 1	4122/ 2022	10.02.2 022	WP (C) - 15220/2 016	B.K.DALAI	C.O.	COURT NO. 16	Order Dtd. 2022-02-09			(Se at No- 9)
37 2	4123/ 2022	10.02.2 022	WP (C) - 28803/2 013	D.K. SAHU	C.O.	COURT NO. 16	Order Dtd. 2022-02-09		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 112)
37 3	4124/ 2022	10.02.2 022	WP (C) - 5149/20 03	SOURAVA CH.DASH	C.O.	COURT NO. 3	Order Dtd. 2022-02-09			(Se at No- 112)
37 4	4125/ 2022	10.02.2 022	WP (C) - 13691/2 009	J.P.KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-09			(Se at No- 112)
37 5	4126/ 2022	10.02.2 022	WP (C) - 13691/2 009	A.C. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-09			(Se at No- 112)
37 6	4127/ 2022	10.02.2 022	ITA- 133/201 2	T.K.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-02-09			(Se at No- 112)
37 7	4128/ 2022	10.02.2 022	ITA- 89/2012	T.K.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-02-09			(Se at No- 112)
37 8	4129/ 2022	10.02.2 022	ITA- 27/2010	T.K.NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-02-08			(Se at No- 112)
37 9	4130/ 2022	10.02.2 022	WP (C) - 4589/20 07	A.K.JATI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-02-09			(Se at No- 112)
38 0	4131/ 2022	10.02.2 022	WP (C) - 9856/20 05	K.P.BEHER A	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-02-09			(Se at No- 112)

38	4132/2022	10.02.2022	WP (C) - 20323/2010	K.C.PANDA	C.O.	COURT NO. 3	Order Dtd. 2022-02-08			(Seat No-112)
38	4133/2022	10.02.2022	WP (C) - 1455/2022	P. K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-02-10			(Seat No-112)
38	4134/2022	10.02.2022	WP (C) - 12773/2009	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2022-02-09			(Seat No-112)
38	4135/2022	10.02.2022	WP (C) - 584/2022	A.K.PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-09			(Seat No-112)
38	4136/2022	10.02.2022	ITA-20/2009	B.K.DAS	C.O.	COURT NO. 22	Order Dtd. 2022-02-07			(Seat No-112)
38	4137/2022	10.02.2022	ITA-44/2009	B.K.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-07			(Seat No-112)
38	4138/2022	10.02.2022	ITA-66/2009	B.K.DAS	C.O.	COURT NO. 22	Order Dtd. 2022-02-07			(Seat No-112)
38	4139/2022	10.02.2022	ITA-55/2009	B.K.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-07			(Seat No-112)
38	4140/2022	10.02.2022	WP (C) - 13230/2005	D.K.NAIK	C.O.	COURT NO. 3	Order Dtd. 2022-02-09			(Seat No-112)
39	4141/2022	10.02.2022	WP (C) - 30183/2020	A. K. MOHANTY	GENERAL		Order Dtd. 9999-12-31Petition, Misc.case,		WRIT BRANCH-2	(Seat No-7)
39	4142/2022	10.02.2022	OJC-7961/2000	MADAN DAS	C.O.	CHIEF JUSTICE'S	Order Dtd. 2022-02-08		WRIT BRANCH-2	(Seat No-

						COURT				8)
39 2	4143/ 2022	10.02.2 022	WP (C) - 3715/20 22	SHRUTI RANJAN NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-02-08			(Se at No- 8)
39 3	4144/ 2022	10.02.2 022	BLAPL- 6744/20 21	SOMANATH MITRA	C.O.	COURT NO. 25	Order Dtd. 2022-02-09			(Se at No- 8)
39 4	4145/ 2022	10.02.2 022	BLAPL- 10671/2 021	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-09			(Se at No- 8)
39 5	4146/ 2022	10.02.2 022	BLAPL- 6763/20 21	DILLIP SAMAL	C.O.	COURT NO. 25	Order Dtd. 2022-02-09			(Se at No- 8)
39 6	4147/ 2022	10.02.2 022	WP (C) - 1858/20 22	J.K.MISHR A 2	C.O.	COURT NO. 25	Order Dtd. 2022-02-09			(Se at No- 8)
39 7	4148/ 2022	10.02.2 022	WP (C) - 2244/20 22	J.R.MISHR A	C.O.	COURT NO. 25				(Se at No- 8)
39 8	4149/ 2022	10.02.2 022	WP (C) - 2244/20 22	J.K.MISHR A 2	C.O.	COURT NO. 25	Order Dtd. 2022-02-09			(Se at No- 8)
39 9	4150/ 2022	10.02.2 022	WP (C) - 2249/20 22	J.K.MISHR A 2	C.O.	COURT NO. 25	Order Dtd. 2022-02-09			(Se at No- 8)
40 0	4151/ 2022	10.02.2 022	WP (C) - 1275/20 22	J.K.MISHR A 2	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-09			(Se at No- 8)
40 1	4152/ 2022	10.02.2 022	CONTC- 165/202 2	L. D. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No- 8)
40 2	4153/ 2022	10.02.2 022	CONTC- 163/202 2	L. D. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No- 8)
40 3	4154/ 2022	10.02.2 022	WP (C) - 1528/20 22	SOURAVA CH.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-09			(Se at No- 8)
40 4	4155/ 2022	10.02.2 022	CONTC- 431/202	L. D. SAHU	C.O.	COURT NO. 3	Order Dtd. 2022-02-09			(Se at

			2			OLD				No-8)
40	4156/2022	10.02.2022	WP (C) - 464/2022	C.K.ROUT	C.O.	COURT NO. 1	Order Dtd. 2022-02-08			(Se at No-8)
40	4157/2022	10.02.2022	WP (C) - 4037/2022	R. K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No-8)
40	4158/2022	10.02.2022	WP (C) - 3775/2022	SUBASH CH PANI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-08			(Se at No-8)
40	4159/2022	10.02.2022	WP (C) - 3818/2022	SMITA DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No-8)
40	4160/2022	10.02.2022	WP (C) - 2635/2022	ANIL KUMAR DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No-8)
41	4161/2022	10.02.2022	WP (C) - 10668/2010	P.K.MOHAN TY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-09			(Se at No-8)
41	4162/2022	10.02.2022	WP (C) - 3167/2022	ANIL KUMAR DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No-8)
41	4163/2022	10.02.2022	WP (C) - 3816/2022	SMITA DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No-8)
41	4164/2022	10.02.2022	WP (C) - 13436/2012	P.K.MOHAN TY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No-8)
41	4165/2022	10.02.2022	WP (C) - 2143/2022	BHUBANESWAR DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No-8)
41	4166/2022	10.02.2022	WP (C) - 3487/2022	B.DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No-8)
41	4167/2022	10.02.2022	CMP-1386/2019	P.K.SWAIN	C.O.	COURT NO. 24	Order Dtd. 2022-02-09			(Se at No-8)
41	4168/	10.02.2	WP (C) -	K. C.	C.O.	COURT	Order Dtd.			(Se

7	2022	022	3289/2022	SWAIN		NO. 3 OLD	2022-02-09				at No- 8)
41	4169/ 2022	10.02.2 022	WP (C) - 10478/2 009	ANIL SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09				(Se at No- 8)
41	4170/ 2022	10.02.2 022	WP (C) - 361/202 2	BHAGABAN BEHERA	C.O.	COURT NO. 24	Order Dtd. 2022-02-09				(Se at No- 8)
42	4171/ 2022	10.02.2 022	CONTC- 1574/20 09	ANIL SAHOO	C.O.	COURT NO. 24	Order Dtd. 2022-02-09				(Se at No- 8)
42	4172/ 2022	10.02.2 022	WP (C) - 3497/20 22	P.K.MOHAN TY	C.O.	COURT NO. 24	Order Dtd. 2022-02-09				(Se at No- 8)
42	4173/ 2022	10.02.2 022	ITA- 18/2010	JYOTI RANJAN SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-02-08				(Se at No- 8)
42	4174/ 2022	10.02.2 022	WP (C) - 2282/20 22	P.NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-02-09				(Se at No- 8)
42	4175/ 2022	10.02.2 022	ITA- 138/201 1	TAPAN KUMAR NAYAK	C.O.	COURT NO. 16	Order Dtd. 2022-02-09				(Se at No- 8)
42	4176/ 2022	10.02.2 022	ITA- 138/201 1	TAPAN KUMAR NAYAK	C.O.	COURT NO. 16	Order Dtd. 2022-02-09				(Se at No- 8)
42	4177/ 2022	10.02.2 022	WP (C) - 2290/20 22	P.NAYAK	C.O.	COURT NO. 16	Order Dtd. 2022-02-09				(Se at No- 8)
42	4178/ 2022	10.02.2 022	WP (C) - 2150/20 22	SUBASH CH PANI	C.O.	COURT NO. 16	Order Dtd. 2022-02-08				(Se at No- 8)
42	4179/ 2022	10.02.2 022	WP (C) - 1470/20 22	JYOTI RANJAN NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-02-09				(Se at No- 8)
42	4180/ 2022	10.02.2 022	WP (C) - 2295/20 22	P.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-02-09				(Se at No- 8)

43	4181/2022	10.02.2022	WP (C) - 1493/2022	J. R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-02-09			(Se at No-8)
43	4182/2022	10.02.2022	WP (C) - 2299/2022	P.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-02-09			(Se at No-8)
43	4183/2022	10.02.2022	WP (C) - 40005/2021	BIJAY KUMAR SETHI	C.O.	COURT NO. 25	Order Dtd. 2022-02-08			(Se at No-8)
43	4184/2022	10.02.2022	WP (C) - 2280/2022	P.NAYAK	C.O.	COURT NO. 24	Order Dtd. 2022-02-09			(Se at No-8)
43	4185/2022	10.02.2022	WP (C) - 2144/2022	SUBASH CHANDRA PANI	C.O.	COURT NO. 1	Order Dtd. 2022-02-08			(Se at No-8)
43	4186/2022	10.02.2022	WP (C) - 3752/2022	ARTATRANA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-02-22		WRIT BRANC H-1	(Se at No-4)
43	4187/2022	10.02.2022	WP (C) - 41207/2021	A. NOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-02-22		WRIT BRANC H-6	(Se at No-16)
43	4188/2022	10.02.2022	WP (C) - 3713/2022	SHRUTI RANJAN NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-02-08			(Se at No-16)
43	4189/2022	10.02.2022	WP (C) - 3501/2022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 1	Order Dtd. 2022-03-25		WRIT BRANC H-6	(Se at No-35)
43	4190/2022	10.02.2022	WP (C) - 3709/2022	SHRUTI RANJAN NAYAK	C.O.	COURT NO. 1	Judgement Dtd. 2022-02-08			(Se at No-35)
44	4191/2022	10.02.2022	WP (C) - 40565/2021	BRAJA MOHAN SARANGI	C.O.	COURT NO. 1	Order Dtd. 2022-03-24		WRIT BRANC H-7	(Se at No-48)
44	4192/2022	10.02.2022	WP (C) - 40573/2021	BRAJA MOHAN SARANGI	C.O.	COURT NO. 1	Order Dtd. 2022-03-24		WRIT BRANC H-7	(Se at No-48)
44	4193/2022	10.02.2022	WP (C) - 3176/2022	SIBA PRASAD SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-02-07			(Se at No-

										48)
44	4194/ 2022	10.02.2 022	WP (C) - 3595/20 22	K.C.MAJHI	C.O.	COURT NO. 1	Order Dtd. 2022-02-08			(Se at No- 48)
44	4195/ 2022	10.02.2 022	WP (C) - 2259/20 22	J.K.MISHR A (2)	C.O.	COURT NO. 1	Order Dtd. 2022-02-09			(Se at No- 48)
44	4196/ 2022	10.02.2 022	WP (C) - 3594/20 22	K.C.MAJHI	C.O.	COURT NO. 1	Order Dtd. 2022-02-08			(Se at No- 48)
44	4197/ 2022	10.02.2 022	WP (C) - 3174/20 22	SIBA PRASAD SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-02-07			(Se at No- 48)
44	4198/ 2022	10.02.2 022	WP (C) - 3489/20 22	S.K.BISWA L	C.O.	COURT NO. 1	Order Dtd. 2022-02-08			(Se at No- 48)
44	4199/ 2022	10.02.2 022	WP (C) - 14265/2 021	PRATAP SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-02-08			(Se at No- 48)
44	4200/ 2022	10.02.2 022	WP (C) - 2617/20 22	M.K.PANI	C.O.	COURT NO. 1	Order Dtd. 2022-02-08			(Se at No- 48)
45	4201/ 2022	10.02.2 022	WP (C) - 3814/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09		WRIT BRANC H-3	(Se at No- 33)
45	4202/ 2022	10.02.2 022	WP (C) - 21213/2 017	L. BHOI	C.O.	COURT NO. 8	Order Dtd. 2022-02-08		WRIT BRANC H-7	(Se at No- 5)
45	4203/ 2022	10.02.2 022	WP (C) - 1514/20 22	J.R. NAYAK	C.O.	COURT NO. 8	Order Dtd. 2022-02-09			(Se at No- 5)
45	4204/ 2022	10.02.2 022	WP (C) - 4019/20 22	B. C. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No- 5)
45	4205/ 2022	10.02.2 022	WP (C) - 1530/20 22	J.R. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No- 5)
45	4206/ 2022	10.02.2 022	WP (C) - 3504/20	T.K.J.SAM ANTA	C.O.	COURT NO. 3	Order Dtd. 2022-02-09			(Se at

			22			OLD				No-5)
45	4207/2022	10.02.2022	WP (C) - 1480/2022	J.R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-02-09			(Se at No-5)
45	4208/2022	10.02.2022	WP (C) - 1483/2022	J.R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-02-09			(Se at No-5)
45	4209/2022	10.02.2022	WP (C) - 2235/2022	P.N.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-10		WRIT BRANC H-3	(Se at No-28)
45	4210/2022	10.02.2022	WP (C) - 1522/2022	J.R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-02-09			(Se at No-28)
46	4211/2022	10.02.2022	WP (C) - 3747/2022	M. R. ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-08			(Se at No-28)
46	4212/2022	10.02.2022	WP (C) - 2768/2022	R.K.MALLI CK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No-28)
46	4213/2022	10.02.2022	WP (C) - 3976/2022	S.BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-02-09			(Se at No-28)
46	4214/2022	10.02.2022	WP (C) - 1047/2022	P.K.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No-28)
46	4215/2022	10.02.2022	WP (C) - 3979/2022	SRIKANT BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No-28)
46	4216/2022	10.02.2022	WPC (OAC) - 3723/2010	P.N.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No-28)
46	4217/2022	10.02.2022	WP (C) - 3984/2022	SRIKANT BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No-28)
46	4218/2022	10.02.2022	WP (C) - 3982/2022	SRIKANT BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No-28)
46	4219/	10.02.2	WPC (OAC)	M.R.BARIK	C.O.	COURT	Order Dtd.			(Se

8	2022	022) - 4262/20 10			NO. 3 OLD	2022-02-09			at No- 28)
46 9	4220/ 2022	10.02.2 022	WP (C) - 1543/20 22	GIRIDHARI SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-02-09			(Se at No- 28)
47 0	4221/ 2022	10.02.2 022	WP (C) - 4026/20 22	A. K. ROUL	C.O.	COURT NO. 1	Order Dtd. 2022-02-09			(Se at No- 28)
47 1	4222/ 2022	10.02.2 022	WPC (OAC) - 767/201 1	UMAKANTA CHHOTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No- 28)
47 2	4223/ 2022	10.02.2 022	WP (C) - 3735/20 22	ASHOK KUMAR ROUT	C.O.	COURT NO. 1	Order Dtd. 2022-02-09			(Se at No- 28)
47 3	4224/ 2022	10.02.2 022	WPC (OAC) - 444/201 1	UMAKANTA CHHOTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No- 28)
47 4	4225/ 2022	10.02.2 022	WP (C) - 3880/20 22	ASHOK KUMAR ROUT	C.O.	COURT NO. 1	Order Dtd. 2022-02-09			(Se at No- 28)
47 5	4226/ 2022	10.02.2 022	WP (C) - 2696/20 22	MANOJ KUMAR PANI	C.O.	COURT NO. 1	Order Dtd. 2022-02-08			(Se at No- 28)
47 6	4227/ 2022	10.02.2 022	WP (C) - 3745/20 22	A. PATTANA IK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09		WRIT BRANC H-1	(Se at No- 4)
47 7	4228/ 2022	10.02.2 022	WP (C) - 3743/20 22	ACHYUTANA NDA PATTANAIAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09		WRIT BRANC H-1	(Se at No- 4)
47 8	4229/ 2022	10.02.2 022	WP (C) - 3718/20 22	S. R. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-08			(Se at No- 4)
47 9	4230/ 2022	10.02.2 022	WP (C) - 2723/20 22	D. K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09		WRIT BRANC H-1	(Se at No- 1)
48 0	4231/ 2022	10.02.2 022	WP (C) - 3813/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09		WRIT BRANC H-3	(Se at No- 33)

48	4232/ 2022	10.02.2 022	WP (C) - 1045/20 22	P. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No- 33)
48	4233/ 2022	10.02.2 022	WP (C) - 3815/20 22	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09		WRIT BRANC H-3	(Se at No- 33)
48	4234/ 2022	10.02.2 022	WP (C) - 4063/20 22	L.D.PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Se at No- 33)
48	4235/ 2022	10.02.2 022	CONTC- 5279/20 21	SANJAY KUMAR SAMANTARA Y	C.O.	COURT NO. 25	Order Dtd. 2022-02-08			(Se at No- 33)
48	4236/ 2022	10.02.2 022	CONTC (C PC) - 347/201 8	M. R. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-02-08			(Se at No- 33)
48	4237/ 2022	10.02.2 022	WP (C) - 34002/2 021	N.K.ROUT	C.O.	COURT NO. 24	Order Dtd. 2022-02-08			(Se at No- 33)
48	4238/ 2022	10.02.2 022	WP (C) - 39192/2 021	SATYANARA YAN MISHRA	C.O.	COURT NO. 24	Order Dtd. 2022-02-09			(Se at No- 33)
48	4239/ 2022	10.02.2 022	CONTC (C PC) - 348/201 8	MANOJ KUMAR PANI	C.O.	COURT NO. 24	Order Dtd. 2022-02-08			(Se at No- 33)
48	4240/ 2022	10.02.2 022	WP (C) - 3969/20 22	P.K.MOHAN TY	C.O.	COURT NO. 22	Order Dtd. 2022-02-09			(Se at No- 33)
49	4241/ 2022	10.02.2 022	CONTC (C PC) - 348/201 8	M. R. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-02-08			(Se at No- 33)
49	4242/ 2022	10.02.2 022	CMAPL- 283/202 1	M. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-02-09			(Se at No- 33)
49	4243/ 2022	10.02.2 022	WP (C) - 3656/20 22	S.D.JENA	C.O.	COURT NO. 22	Order Dtd. 2022-02-09			(Se at No- 33)
49	4244/ 2022	10.02.2 022	WP (C) - 4073/20 22	P.L. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2022-02-09		WRIT BRANC H-6	(Se at No- 33)

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49 4	4245/ 2022	10.02.2 022	WP (C) - 3059/20 22	B.K.DAS	C.O.	COURT NO. 22	Order Dtd. 2022-02-08			(Se at No- 24)
49 5	4246/ 2022	10.02.2 022	RFA- 94/2007	M.R. BARIK	GENE RAL		Order Dtd. 2019-11-15			(Se at No- 24)
49 6	4247/ 2022	10.02.2 022	CONTC- 594/201 7	MR.SIBA PRASAD SETHY	GENE RAL		Order Dtd. 2017-08-18		CONTE MPT	(Se at No- 2)
49 7	4248/ 2022	10.02.2 022	CONTC- 594/201 7	MR.SIBA PRASAD SETHY	GENE RAL		Order Dtd. 2017-08-18		CONTE MPT	(Se at No- 2)

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